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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1437/94

Date of Order: 5.12.94

BETWEEN:

B.Bhaskara Rao

.. Applicant.

A N D

1. The General Manager,
South Central Railways,
Garden Reach, Calcutta -43.
2. The Chief Personnel Officer(Admn.),
S.E.Railways, Garden Reach,
Calcutta - 43.
3. The Divisional Railway Manager,
S.E.Railway, Visakhapatnam. .. Respondents.

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Counsel for the Applicant

.. Mr.A.V.Dhanamjaya Rao

Counsel for the Respondents

.. Mr.C.V.Malla Reddy

— — —

CORAM:

HON'BLE SHRI A.V.HARIDASAN : MEMBER (JUDL.)

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

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O.A.No. 1437/94

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X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

The applicant is the adopted son of Sri B.Narsinga Rao who died on 18.10.83 while in service as Fitter under the 3rd respondent. As the applicant was a minor he was given family pension. His natural father who is the brother of the adopted father on 9.10.87 made a representation requesting for appointment of the applicant on compassionate grounds. The applicant was advised to apply after attaining the age of majority. Therefore, when he became major the applicant made a representation to the 3rd respondent. The DRM, Waltair had by his letter dated 3.3.93 addressed the Chief Personnel Officer, S.E.Railway Calcutta requesting for sanction of the competent authority for appointment of the applicant on compassionate grounds. The applicant was also asked to submit the adoption deed vide letter dt. 25.6.93. In the matter, he has filed this application under Section 19 of the Administrative Tribunals Act praying that the respondents may be directed to appoint him on compassionate grounds.

heard Mr.A.Dhanjaya Rao, learned counsel for the applicant and Mr.C.V.Malla Reddy, learned ^{standing} counsel for the respondents. As it is seen from the records that the matter is under active consideration of the respondents side suggested that the application may be disposed of at the admission stage directing the respondents to take a final decision in the matter. Hence in the light of the submission made by the counsel on either side the application

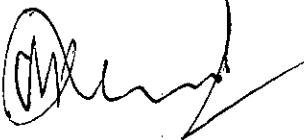
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is disposed of at the admission stage directing the respondents 2 and 3 to take a final decision in the matter of compassionate appointment of the applicant and ^{to} communicate the same to the applicant within a period of 3 months from the date of communication of this order. No order as to costs.

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(A.B.GORTHI)
Member (Admn.)



(A.V.HARIDASAN)
Member (Judl.)

Dated: 8 th December, 1994

(Dictated in Open Court)

sd

Amalg 31/3
Deputy Registrar (Judl.)

Copy to:-

1. The General Manager, South Central Railways, Garden Reach, Calcutta-43.
2. The Chief Personnel Officer(Admn.), S.E.Railways, Garden Reach, Calcutta-43.
3. The Divisional Railway Manager, S.E.Railway, Visakhapatnam
4. One copy to Sri. A.V.Dhananjaya Rao, advocate, CAT, Hyd.
5. One copy to Sri. C.V.Malla Reddy, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

In The CAT Htd Bench
at Hyd.

Hm. Mr. A. V. Mandarom SM

Hm. Mr. A. B. Gorai AM

Judgement dt: 5/12/97
in

CA - 1437/97

OA disposed of at
the admission stage

itself.

No order as to costs.

No spare copy

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